

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4654
ANSWERED ON:04.05.2012
CVC INVESTIGATION AGAINST BANKS QUESTION
Rajesh Shri M. B.

Will the Minister of FINANCE be pleased to state:

- (a) whether any investigation has been carried out by Central Vigilance Commission (CVC) against any public sector banks on complaints of irregularities during the last three years;
- (b) if so, the details thereof;
- (c) whether CVC has submitted its report in this regard to the Government;
- (d) if so, the details thereof and the action taken by the Government thereon; and
- (e) whether CVC has recommended for banning any public sector banks from award offenders etc. due to violations of norms and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d) The Commission is an advisory body and tenders its advice on references received from Ministries/Department/Organizations against officials under its jurisdiction.

As regards complaints received in the Commission these are dealt according to its Complaint Handling Policy. After receipt of the complaints in the Commission (including those received under Public Interest Disclosure and Protection of Informer (PIDPI) Resolution, the same are scrutinized thoroughly and wherever specific and verifiable allegations of vigilance nature are noticed by the Commission, the complaints are forwarded to the appropriate agency (i.e. CVO of the organization or CBI) to conduct investigation into the matter and report to the Commission expeditiously within the specified time. The Commission, after examining the reports advises the organizations concerned about further course of action against the suspect public servants.

As informed by CVC during the last three years i.e. from 2009 to 2011, Commission had sent 678 complaints to the Chief Vigilance Officers concerned/ Department of Financial Services for investigation and report.

(e): CVC has informed that it has not banned any public sector banks from awards of tenders etc.